(c) Since the building is yet to be designed it is not possible to indicate the likely time for its completion.

Cess on Liquor to Supplement Education Budget

- 4337. SHRI NANA DESHMUKH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Punjab Government is imposing a Cess on the sale of liquor to supplement the education budget;
- (b) whether the proposal of levying educational Cess was mooted during the former Prime Minister Shri P.V. Narsimha Rao's regime but was not accepted;
- (c) whether the Human Resource Development Minister favour the view that an educational Cess be levied for the same reason; and
- (d) if so, by when it would be imposed and the state Government's/UTs would be asked to fall in line with the Punjab Government, for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) to (d) With a view to meet the additional resource requirements for the Education sector, the Government has been exploring the possibilities of levying an education cess on income and corporate taxes since the early nineties. However, it has not been possible to take a view in this regard. Meanwhile the Government of Punjab have enacted the Punjab Education Development Act, 1998 which provides for collection of a cess on sale of liquor in the State for improving the quality of education. All States/UTs have been advised to explore the possibilities of adopting similar measures to augment resources for educational development.

Allocation to U.P. For Women and Child Welfare Schemes

- 4338. PROF. M.M. AGARWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the details of total amount allocated by Government to Uttar Pradesh for various women and child welfare schemes during the last three years;
 - (b) whether the above funds have been utilised for the purpose; and
 - (c) if so, the necessary steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN): (a) The Department of Women and Child Development implements the schemes of Balika Samriddhi Yojana (BSY), Integrated Child Development Services (ICDS), World Bank Assisted ICDS-III and ICDS Training under which the funds are directly allocated to the various State Governments. The details of total amount of funds released to the State Government of Uttar Pradesh under these schemes are as follows:—

(Rupees in lakhs)

Scheme	1997-98	1998-99	1999-2000
Balika Samriddhi Yojana (BSY)	1403.91	872.43	935.09
ICDS	7401.73	7265.52	11349.00
ICDS-III	_	500.00	1151.44
ICDS Training	_	130.00	400.00

⁽b) and (c) The funds are being utilised for the purpose they were released. The progress of expenditure is being reviewed by the Department regularly.

Hike in Monthly Tuition Fee in Central Schools

- 4339. SHRI CM. IBRAHIM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that monthly tuition fee in Central schools has been
- raised from Rs. 50 to Rs. 100 for pre-secondary classes, with effect from 1st April, 2000;
- (b) if so, the details of increases in fees so effected, and of increases effected earlier during the period since 1997; and
 - (c) the reasons for such hikes in fees?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) to (c) Kendrya Vidyalaya Sangathan runs two types of Vidyalayas *i.e.* (i) Civil and Defence Sector Vidyalayas which are financed by grants received from the Government of India and (ii) Project Vidyalayas which are financed by the Sponsoring Agency (as these Vidyalayas cater to the educational needs